formation in agriculture for the years 1980-81 to 1991-92, are given below:——Statement

(Rs. crore)

			· -							
Year						<u> </u>			at current prices	at 1980-81 prices
1980-81						•			4636	4636
1981-82			-						5104	4499
1982-83					-				5715	4575
1983-84		-	-			-			5615	4097
1984-85					•	•	•		6475	4551
1985-86			-		-	-			7037	4322
1986-87		•						-	7079	4014
1987-88			•				•		8446	4418
1988-89					•	•		-	9120	4349
1989-90	-					•		-	10074	4348
1990-91						-			11685	<b>4</b> 642
1991-92	(Qui	ck	estimat	e)					13143	4580

The thrust in public sector investments in agriculture during recent years has been on optimising investment already made.

The strategy to increase capital formation in agriculture includes increased plan outlays and increasing the proportion of planned investment for development of infrastructure, more efficient use of resources to raise productivity and ensuring remunerative prices to farmers to induce them to go for higher investments in agriculture.

## National Library in Cacutta

- \*129. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:
- (a) whether the National Library in Calcutta is plagued with daily agitations and gheraos causing much inconvenience to the users of the library;
- (b) if so, what are the demands of the employees; and
- (c) what steps Government are taking to put an end to the agitation and meet the employees' demands?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There are frequent agitations by a section of employees, but they are not allowed to cause much inconvenience to users.

- (b) The demands of these employees are mainly confined to administrative problems such as promotion, recruitment, allowances, allotment of quarters, representation in the Office Council, etc.
- (c) The reasonable demand<sub>s</sub> are being met within the framework of rules and regulations. The administration is regularly meeting the agitating employees, persuading them to give up agitation. Where there is violation of Conduct Rules, appropriate disciplinary action has also been taken.

## Modernization of K.C. Canal Project in Andhra Pradesh

- \*132. SHRI V. HANUMANTHA RAO; Will the Minister of WATER RESOUR-CES be pleased to state:
- (a) whether the proposal for modernisation of K.C. Canal project received